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A.C.Nayak Vrs. UOI & Ors.

Admission Sl. No. 1 (b)

O.A. No. 774 of 2011

Advocates: M/s. J.Sengupta & Ors.

Advocates:

Order dated: 11.04.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

&

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. Ananta Charan Nayak, who is present in person today and files a memo stating therein as under:

“Petitioner do not want to proceed with the aforesaid original application. Hence may be permitted to withdraw.”

In view of the memo filed by Sri Nayak, the applicant, O.A. is allowed to be withdrawn. Accordingly, the O.A. is dismissed being withdrawn by the applicant.


MEMBER (Admn.)


MEMBER(Judl.)

RK